

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CA(CA)/828/2020

**NAME OF THE PETITIONER** : E Shanthi

**NAME OF THE RESPONDENT(S)** : Unittas Multi-Speciality Hospital Pvt Ltd &  
10 Others

**UNDER SECTION** : Sec 244 of CA, 2013  
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**ORDER**

Ld. Counsel Ms. G. Sakthipriya for the Petitioner on change of vakalat. Ld. Counsel Ms. Aishwarya from the office of Ld. Counsel Mr. A.G. Sathyanarayana for R3 and R4.

Counsel for the Respondent is not prepared and the Counsel for the Petitioner sought time as she is on change of vakalat.

Post the matter for hearing on **31.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk